Bank docs not have any specific scheme for provision of financial assistance to States for slum improvement. However, under general urban sector project proposals, State Governments arc free to propose slum improvement components in addition to other urban development components.

- (b) In view of (a) above question does not arise.
 - (c) No, Sir.
 - (d) Does not arise.

Supply of Gas to Assam Gas Cracker Project

3828. SHRI PARAG CHALIHA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that launching of Assam Gas Cracker Project at Kattalguri has been stalled due to non-supply of 0.60 MMSCMD gas;
 - (b) if so, what are the reasons therefor; and
- (c) by when the project is likely to be supplied the said gas?

THE MINISTER OF STATE IN THE MINISTRY OF **POWER** AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL **ENERGY** SOURCES (DR. VENUGOPALACHARI): (a) to (c) The implementation of the Assam Gas cracker project has been delayed as the project authorities have raised several issues relating to the project such as pricing of associated gas for additional one lakh TPA of ethylene. satisfactory arangement regarding ownership and operation of the gas separation plant and supply of lean gas to the extent of 0.6 MMSCMD for captive power generation. Several meetings have been held with the project authorities and other agencies to resolve these issues.

TA/DA to Central Government Employees Living in Peripheral Towns of Delhi

3829. DR. D. MASTHAN: Will the PRIME MINISTER be pleased to state:

- (a) whether TA/DA on tours is admissible to the Central Government employees under the rules from the place of residence being even in the peripheral towns situated within 8 kms of urban agglomeration;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor; and
- (d) whether Government propose to issue orders to the effect that persons residing at places other than Faridabad would also be eligible for TA/DA?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SH. S.R. BALASUBRAMON1YAN): (a) to (d) Travelling Allowance/Daily Allowance is admissible to all Central Govt. employees for tours beyond 8 kms. from the duty point, irrespective of the fact whether their residence is situated within 8 kms. of urban agglomeration or not. Therefore, the question of issuing any further orders in this regard does not arise.

Gas and Coal based Power Plants of NTPC

3830. SHRIMATI JAYANTI PATNAIK: Will the PRIME MINISTER be pleased to state:

- (a) the number of gas and coal based power plants set up by NTPC in the country and the capacity of each plant;
- (b) whether NTPC proposes to set up any new power plants during 9th Five Year Plan;
- (c) if so, the states where the new plants are proposed to be set up; and
- (d) the details of the proposal of the NTPC in this regard?